

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

CONFIRMATION

No. 265 /UHC/Admin.A/2017

Dated: November 13, 2017.

The following Judicial Officers shall be deemed to have been confirmed in Uttarakhand Higher Judicial Service, on their respective posts from the date of completion of their period of probation or extended period of probation, whichever is later : -

1.	Smt. Anjushree Juyal
2.	Smt. Pritu Sharma
3.	Sri Sujeet Kumar
4.	Sri Mohammad Sultan
5.	Sri Mahesh Chandra Kaushiwa
6.	Smt. Shadab Bano
7.	Sri Naseem Ahmad

By Order of the Court,

Sd/-
(Narendra Dutt)
Registrar General.

No. 500 /XIII-g-2/Admin.A/2006

Dated: November 13, 2017.

Copy forwarded for information and necessary action to the following: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun with the request to communicate the same to the officer concerned.
3. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. District Judge, Dehradun, Nainital and Udham Singh Nagar with the request to communicate the same to the officer(s) concerned.
7. Registrar, State Consumer Disputes Redressal Commission, Uttarakhand, House No. 176, Ajabpur Kalan, Near Spring Hill School, Mothrowala Road, Dehradun-248415.
8. Member Secretary, Uttarakhand State Legal Service Authority, Nainital.
9. All the Registrars, High Court of Uttarakhand, Nainital.
10. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
11. P.P. S. to Hon'ble the Chief Justice.
12. P.S./P.A. to Hon'ble Judges of this Court with request to place the Notification for kind perusal of Hon'ble Judges.
13. P.S to Registrar General.
14. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the Notification on the website of the High Court.
15. Guard File/Assistant concerned.


Assistant Registrar
Admin.A